

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA

C.P.No.191/KB/2017  
Cont A.No.350/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh  
Hon'ble Member (J) Shri Jinan K.R

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 12<sup>th</sup> October 2017, 10.30 A.M

Name of the Company	Vision Comptech Integrators Ltd. -Versus- Axsys Technologies Limited. & Ors.		
Under Section	241/242 O & M		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. Debnath Ghosh, Adv
2. Pubali Sinha Chowdhury, Adv
3. Ananti Goyal Agarwal, Adv

Respondent no.2

Pubali Sinha  
Chowdhury  
Advocate  
12.10.17

1. Mrs. Sankarsen Sanyal, Adv.
2. Mrs. A. Das, Adv
3. Mr. J. Basu, Adv

for Petitioner

ORDER

Adv  
12/10/17

Ld. Counsel for the petitioner and the respondent no. 2 made a joint statement that there are chances for settlement. Therefore, the case may be adjourned.

Keeping in view of the statements of the parties the case is adjourned for 04/12/2017.

List on 04/12/2017.

(Jinan K.R.)  
Member (J)

(Vijai Pratap Singh)  
Member (J)